

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.1378/2004

N.A. No. 1167/2004

Tuesday, this the 1st day of June, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Ms. Vijay Lakshmi Bhalla
D/o Late Shri Shadi Lal Bhalla
r/o BB-38-E, Janakpuri, New Delhi

..Applicant

(By Advocate: Shri Surat Singh)

Versus

1. Union of India
through Secretary
Ministry of Defence
(South Block) New Delhi
2. Director General NCC
Ministry of Defence
West Block No.IV
R.K.Puram, New Delhi
3. Director of Personnel & Training
(DEPOT)
North Block, New Delhi

..Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal:

The applicant by virtue of the present application seeks a review of her case and for her promotion to the post of WLTO with retrospective effect. Against the selection, she has submitted a representation which had been rejected on 18.10.2002. Against that decision, she preferred a representation to the Director General, NCC, Ministry of Defence on 12.11.2002. We are informed that no decision in this regard has been taken.

2. At this stage, therefore, the petition is disposed of directing the Director General, NCC to consider the said representation and pass an appropriate speaking order preferably within six months of the

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receipt of a certified copy of the present order and communicate to the applicant.

3. Subject to aforesaid, OA is disposed of.

Naik

(S. K. Naik)
Member (A)

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Ag

(V. S. Aggarwal)
Chairman